

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9021 -JK (LD) of 2025
DATED:- 29 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government,

Dated:- 29.07.2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


29.07.25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 9021 - JK(LD) of 2025 dated 29.07.2025.

S.No	Title	OIC
1	Case titled M/S CHOUDHARY POWER PROJECTS PVT. LTD V/S U.T OF JAMMU & KASHMIR AND ORS in W.P (C) No. 893/2024.	Dr. Rajinder Singh Rana, Officer In-charge MCC
2	Case titled Kifayat Ahmad Dar V/S Union Territory of J&K and Ors in WP (C) No. 2442/2024.	Mr. Khursheed Ahmad Dar, District Mineral Officer, Pulwama.
3	Case titled Inhabitants of Village Palhalan Tehsil Pattan, District Baramulla Versus U.T of J&K and Ors. in WP (C) No. 1139/2025.	Mr. Sarfaraz Shaban (Geologist Grade-III), District Mineral Officer, Baramulla.

Rajinder Singh Rana

Khursheed Ahmad Dar